

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/139/CHE/2024
NAME OF THE PETITIONER(S) : Yamuna Kannaiah Reddy
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Satish Kumar A S for the Petitioner.

Ld. Counsel Ms. Deepa Mariappan for the Financial Creditor.

Ld. Counsel appearing for the Financial Creditor submits that the Financial Creditor has already filed an application against the Borrower / Company for whom the Petitioner had given the guarantee.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)